

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1107**  
**TO BE ANSWERED ON 04.12.2024**

**MISSION VATSALYA**

1107. SMT. KIRAN CHAUDHRY:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has taken any step for promoting Mission Vatsalya, if so, the details thereof;
- (b) whether it is a fact that fortified rice is being supplied to Anganwadi Centres to meet the requirement of micronutrients and control anaemia among the children, if so, the details thereof; and
- (c) the steps taken by Government in promoting the said scheme in Haryana?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN & CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (c): Mission Vatsalya scheme is a Centrally Sponsored Scheme (CSS) which is implemented by States/ Union Territories (UTs) to deliver various services for Children in Need of Care and Protection (CNC) as well as Children in Conflict with Law (CCL). These services include Institutional Care and Non-Institutional Care. The fund sharing pattern is in the ratio of 60:40 for all States and UTs with legislature except the North-Eastern States and Hilly States - Himachal Pradesh and Uttarakhand and UT of Jammu & Kashmir, where the cost sharing is in the ratio of 90:10. In Union Territory without legislature, 100% cost is borne by the Central Government.

Mission Vatsalya envisages setting up of statutory institutions such as Juvenile Justice Board, Child Welfare Committee, District Child Protection Unit and Special Juvenile Police Unit at district level. It also sets up service delivery structures such as State Child Protection Society & State Adoption Resource Agency at State level. The scheme also provides for emergency outreach services (24x7) for children in difficult circumstances through Child Helpline (1098) which is integrated with Emergency Response Support System-112 (ERSS-112) Helpline of the Ministry of Home Affairs.

The initiatives taken under the Mission Vatsalya include collaboration with National Institute of Mental Health and Neurosciences (NIMHANS), Bangalore under “SAMVAD” (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and

**Annexure referred to in the reply to part (a) to (c) of the Rajya Sabha Un-starred Question No. 1106 for answer on 04.12.2024 regarding “Women’s role in India’s development” raised by Shri Deepak Prakash**

State/ UT-wise number of women recognised as beneficiaries under the various schemes since its inception

<b>Sl. No.</b>	<b>State /UTs</b>	<b>No. of beneficiaries</b>		
		<b>OSC (till 31.10.2024)</b>	<b>WHL (till 31.10.2024)</b>	<b>PMMVY (till 26.11.2024)</b>
1	Andaman & Nicobar Islands	2006	254	9193
2	Andhra Pradesh	42437	12260	1748099
3	Arunachal Pradesh	2295	1890	30330
4	Assam	23917	27125	1275830
5	Bihar	40469	55649	3468749
6	Chandigarh	1682	82255	36985
7	Chhattisgarh	45965	34471	998817
8	Dadra Nagar Haveli and Daman & Diu	1235	1093	22433
9	Delhi	21120	4412802	473089
10	Goa	7051	41005	30828
11	Gujarat	38468	1460844	1448683
12	Haryana	44478	21654	858541
13	Himachal Pradesh	3376	43417	306815
14	Jammu & Kashmir	12581	10684	409130
15	Jharkhand	5115	70617	871639
16	Karnataka	28073	33243	2613804
17	Kerala	20620	152353	1081633
18	Ladakh	79	111	6971
19	Lakshadweep	0	0	2281
20	Madhya Pradesh	104072	119485	4231228
21	Maharashtra	33698	116055	3590812
22	Manipur	1746	1194	77522
23	Meghalaya	4004	4059	61187
24	Mizoram	1872	19656	41176
25	Nagaland	1394	3245	39086
26	Odisha	21891	42033	6
27	Puducherry	465	355	38736
28	Punjab	19566	268674	676444
29	Rajasthan	47837	71931	2551557
30	Sikkim	1637	582	14914
31	Tamil Nadu	96173	131669	1561262
32	Telangana	68310	64500	0
33	Tripura	828	556	123910
34	Uttar Pradesh	254873	807340	5882393
35	Uttarakhand	8485	51735	381095
36	West Bengal	4541	0	1638005
	<b>Total</b>	<b>1012359</b>	<b>8164796</b>	<b>36603183</b>

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Distress). SAMVAD works in areas of Mental Health, Care & Protection, Education and Policy & Law. Various training and capacity building programmes have been conducted for child protection functionaries and other stakeholders across the States/ UTs.

Also, the Ministry in collaboration with Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie has developed an online training module on Juvenile Justice (Care and Protection for Children) Act, 2015 for capacity building of multiple stakeholders such as State Governments/ UT Administrations, district authorities and others.

The Ministry has issued various guidelines and advisories from time to time for strengthening implementation of Mission Vatsalya by the States/UTs. These include Mission Vatsalya Guidelines, Standard Operating Procedures for Child Helpline & Model Foster Care Guidelines 2024.

The Ministry also regularly engages with the States/UTs with regards to implementation of the scheme. It has held zonal conferences and sensitization/ dissemination workshops since launch of Mission Vatsalya Scheme to promote and implement the scheme effectively.

(b): Fortified Rice is provided under Wheat Based Nutrition Programme (WBNP) and Scheme for Adolescent Girls (SAG) since 2021-22 in lieu of normal rice. This helps in fighting malnutrition and anaemia in women and children arising due to deficiency of micro nutrients like Iron, Folic Acid and Vitamin B-12. Under WBNP & SAG, emphasis is also given on the supply of millets for preparation of Hot Cooked Meal (HCM) and Take Home Rations (THR) at Anganwadis for pregnant women, lactating mothers, adolescent girls and children below 6 years of age, as millets are highly nutritious and are known to have high nutrient content which includes protein, essential fatty acid, dietary fibre, B-Vitamins, minerals such as calcium, iron, zinc, folic acid and other micro-nutrients thus helping to tackle anaemia and other micro-nutrient deficiencies common among women and children. As per the Mission Saksham Anganwadi & Poshan 2.0 guidelines, millets are mandatorily supplied at least once a week and suitably integrated in THR and HCM in a palatable form.

Under Mission Saksham Anganwadi & Poshan 2.0, Ministry of Women and Child Development has during 2024-25 (so far) allocated 806933.38 MTs of Wheat, 961504.06 MTs of Fortified rice, 9512.39 MTs of Bajra and 5078.01 MTs of Jowar under WBNP. The Ministry has also allocated 20805.76 MTs of Wheat, 15432.93 MTs of Fortified Rice, 120.28 MTs of Bajra and 161.58 MTs of Jowar under SAG during the current FY 2024-25 to the States/UTs. Out of which, a quantity of 18674.06 MTs of Wheat, 6480.79 MTs of Fortified Rice and 1686.25 MTs of Bajra was allocated under WBNP and 36.95 MTs of Fortified Rice under SAG to State Government of Haryana during 2024-25.

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